

SPECIAL BENCH  
COURT - I

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1615(KB)2018  
COMP.APPL/65(KB)2021, IA(COMPANIES.ACT)/18(KB)2021,  
COMP.APPL/1396(KB)2020, CONT.A./2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	AVINASH KUMAR VS SEA VIHAR FUNFAIR PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

**For P1 & P3**

**Ms. Swapna Choubey, Adv.**

**Mr. Rahul Parasrampuria, PCS**

**For R1, R2, R3**

**Mr. Joy Saha, Sr. Adv.**

**Mr. Shashi Agarwal, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the petitioner seeks to file rejoinder to the Reply affidavit in contempt application CONT.A./2(KB)2022 and IA(COMPANIES.ACT)/18(KB)2021. Time is allowed.
3. Post this matter on **23.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**